

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1374
ANSWERED ON:03.08.2006
DIESEL RUN BUSES AT IGI AIRPORT .
Bhargav Shri Girdhari Lal;Singh Shri Sugrib

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether passenger buses and all commercial vehicles at IGI airport continue to run on diesel violating the Supreme Court order;
- (b) if so, the details and the reasons for violation of such orders;
- (c) the number of non CNG coaches to whom Airports Authority of India has issued entry passes since the order of Supreme Court; and
- (d) the action taken against the official found responsible for such violations?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a),(b),(c)&(d):- The information is being collected and will be laid on the Table of the House.